

[Print](#)**Defective Case Register from 2025-12-04 to 2025-12-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/37286/2025	MANGU NANDY	2025-12-04	1. Photographs of destroyed church captured through mobile has not been attached as stated in Para 2 of the petition.
2	D-BLAPL/34499/2025	ARUNA NAYAK	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) For further S.R.ii)Name of the relative of the victim be redacted from para 3 of the petition.
3	D-CONTC/50067/2025	SURYAKANTA DASMOHAPATRA	2025-12-04	8-CAUSE TITLE NOT IN ORDER. i)Page mark of Synopsis and Date Chart not marked in Index.ii) WP(c) no. AND name of the petitioner mentioned in synopsis AND date chart not tally with cause title.iii) Page no. 11 21 25 not legible.iv) Page of Annexure-1 not systematically.v) Address of the opp. party no. 1 not correct .For further S. R.
4	D-CONTC/50066/2025	SURYAKANTA DASMOHAPATRA	2025-12-04	i) Synopsis and Date Chart not page marked in Index. ii) Date of representation mentioned in para-4 as annexure-2 not correct.iii) Address of the opp. party not tally with Annexure-1.iv) Pages of Annexure-1 not systematically.v) Address of the Opp. party no.6 mentioned in petition not tally with Annexure -1. vi) For further S.R.
5	D-TRP(C)/49939/2025	ASHOK KUMAR BEHERA	2025-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Anx-1 not page mark as well as Index. ii) Para no. not correctly furnished in petition.
6	D-BLAPL/37301/2025	AJAYANANDA MAHAPATRO	2025-12-04	.Subject Code incorrectly Mentioned
7	D-BLAPL/37389/2025	TRILOCHAN PANIGRAHI	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The name of the P.S. mentioned in the petition does not tally with that of rejection order.
8	D-ABLAPL/37300/2025	MANGU NANDY	2025-12-04	1. Photographs of destroyed church captured through mobile has not been attached as stated in Para 2 of the Petition.
9	D-ABLAPL/37320/2025	MANGU NANDY	2025-12-04	1. The photographs of the destroyed Church captured through mobile have been attached herewith as mentioned in the paragraph-2 of the application not filled.
10	D-ABLAPL/37324/2025	PRAVASH CHANDRA JENA	2025-12-04	1. In declaration under affidavit, no. of paragraphs wrongly furnished.

11	D-ABLAPL/37298/2025	BHARAT BHUSAN ROUSTRAY	2025-12-04	1. Annexure 1 not page marked. Resubmit for SR after page marking of Annexure 1.
12	D-BLAPL/36652/2025	SUBHALATA PRIYADARSINI	2025-12-04	1. Name of the father-in-law of Informant in Para 2 and 4 be redacted.
13	D-WA/49854/2025	ASHOK KUMAR RATH	2025-12-04	Legible copy of page no. 25 and 29 are to be filed.
14	D-CMP/49846/2025	SUKANTA KUMAR NAYAK (2)	2025-12-04	Address of O.Ps No-2 7 to 9 11 to 13 and 18 not furnished in the Petition.
15	D-BLAPL/37299/2025	BIJAY KUMAR BEHERA	2025-12-04	1. Page marking not done correctly. After page no 9 there is page 11
16	D-CONTC/48942/2025	ADV.	2025-12-04	1. Annexure number not correctly furnished in para no.5.
17	D-RPFAM/50084/2025	APARESH BHOI	2025-12-04	This may be regd. as CRLMP
18	D-CRLMC/37356/2025	SARADA PRASANNA SARANGI	2025-12-04	C.COPY NOT FILED
19	D-ABLAPL/37161/2025	RAJENDRA NARAYAN ROUT	2025-12-04	1. The name of the petitioner No. 1 mentioned in Cause Title does not tally with that of his signature in V.Nama.
20	D-ABLAPL/37404/2025	KARUNAKAR GAYA	2025-12-04	1. Date of FIR mentioned in Date Chart not correct.
21	D-WP(C)/43208/2025	JEEVANJYOTI MOHANTY	2025-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-WP(C)/49447/2025	GOPAL KRUSHNA NANDA	2025-12-04	Page no. 8 not neat
23	D-CMP/49495/2025	AMIT PRASAD BOSE	2025-12-04	Address of O.Ps-1 and 2 not mentioned in the Petition
24	D-WP(C)/50211/2025	ARJUNA CHARANA BEHERA	2025-12-04	.Subject Code incorrectly Mentioned
25	D-ABLAPL/37411/2025	PRADIPTA BEURA	2025-12-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
26	D-WP(C)/50279/2025	BHABANI SANKAR DAS	2025-12-04	Authorization with regard to swear affidavit on behalf of other petitioner not furnished in affidavit.
27	D-WP(C)/48878/2025	SMITA RANJAN PATNAIK	2025-12-04	OPPS. SERIAL NO-136 AND 137 TWO TIME TYPING.
28	D-BLAPL/37329/2025	PRAVASH CHANDRA JENA	2025-12-04	1. Book Mark Page marking of Ann.3 be corrected as per Index. 2. Synopsis not page marked. 3. A. Fee of Rs.2.75 not paid on Ann.2.
29	D-WP(C)/49543/2025	ACHYUTA NANDA ROUSTRAY	2025-12-04	1. Page No.16 17 19 Are Not Legible
30	D-BLAPL/37250/2025	OM PRAKASH SARAN	2025-12-04	14-NOT PROPERLY INDEXED.
31	D-WP(C)/49444/2025	TRILOCHAN PANIGRAHI	2025-12-04	14-NOT PROPERLY INDEXED. Page no.13 mentioned twice.Index and file not properly page marked. Annexure-3 not

				mentioned in file and not properly page marked
32	D-WP(C)/49876/2025	PRAMOD KUMAR JENA	2025-12-04	1.D.C.Fee Of Rs 39/- to be paid on V.nama
33	D-ABLAPL/37010/2025	KULDEEP MOHANTY	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)For further S.R.
34	D-BLAPL/37247/2025	SUSHANTA KUMAR JOSHI	2025-12-04	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION Lower Court case incorrectly mentioned in the petition.
35	D-BLAPL/37335/2025	SHYAM MANOHAR	2025-12-04	1. The present address of the petitioner mentioned in Rejection order has not been furnished in Cause Title.
36	D-WP(C)/49457/2025	TARAKANTA NANDA	2025-12-04	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Put up for S.R.after properly page marked in Index.
37	D-BLAPL/37328/2025	JAGADIP SAHOO	2025-12-04	1. Application not properly addressed to the Honorable Court. 2. Age of Deponent mentioned in Sl.1 of Affidavit and Declaration not tally
38	D-ABLAPL/37193/2025	AMITAV TRIPATHY	2025-12-04	1. The name of the P.S. is not correctly mentioned in first para of the petition and Synopsis.
39	D-BLAPL/37333/2025	MANORANJAN PADHY	2025-12-04	1. Deficit A. Fee of Rs.6.25 to be paid on Ann.1.
40	D-BLAPL/37361/2025	SASMITA NANDA	2025-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up or S.R there after
41	D-ABLAPL/37316/2025	RADHARAMAN DAS NAYAK	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further S.R.
42	D-BLAPL/37321/2025	MANORANJAN PADHY	2025-12-04	Petitioner name mentioned in the application not tally with the signature put in V.nama.
43	D-ABLAPL/37264/2025	SACHIDANANDA PADHEE	2025-12-04	.Subject Code incorrectly Mentioned
44	D-WP(C)/49527/2025	DEBASHIS NANDA	2025-12-04	1.PLA case No. 35/2025 mentioned in the Index(anx-6) not tally with under Anx-6.2.Page nos.18 21 22 23 25 and 31 not neat and legible.

45	D-CRLA/37354/2025	SUSHANTA KUMAR PRADHAN	2025-12-04	1.Status of appellants not furnished 2.Year of C.T.Case wrongly furnished in para-1 of I.A.No.3318/2025
46	D-ABLAPL/37095/2025	NIRANJAN PANDA	2025-12-04	1.Subject Code is not correctly furnished in Cause Title Index and A.Slip. 2. Annexure 1 is not attested.
47	D-CMP/49856/2025	JAGANNATH BHUYAN	2025-12-04	1.O.Ps No-6 and 7one and the same person repeated twice be corrected.2.O.P No-14 being abated was made Party in this Petition.3.R-12 of the L.A.Court not made Party in the Petition
48	D-BLAPL/37374/2025	BIDYADHAR PANDA	2025-12-04	1. Name of the Court mentioned in Date Chart dated 26.11.25 not correct. 2. OHCBA Welfare Fund Rs.50 not paid.
49	D-BLAPL/37287/2025	KARUNAKAR GAYA	2025-12-04	itioner name mentioned in the Application not tally with the signature put in V.nama.
50	D-WP(C)/49596/2025	JAYDEEP PAL	2025-12-04	Address of the petitioner in cause title not tally with the affidavit.2.LAA fee of Rs.10/- to be paid in V.nama.
51	D-BLAPL/37323/2025	MANORANJAN PADHY	2025-12-04	Petitioner name mentioned in the Application not tally with the signature put in V.nama.
52	D-ABLAPL/37275/2025	KARUNAKAR GAYA	2025-12-04	1. Annexure 1 page 10 and 11 not legible. 2. Name of Pet. in CT not tally with signature.
53	D-ABLAPL/37272/2025	PITAMBAR JENA	2025-12-04	i) G.R. case no. mentioned in cause title not tally with prayer portion.
54	D-BLAPL/37342/2025	DIBYA PRAKASH MISHRA	2025-12-04	1. Signature of the deponent not tally with Name 2. Date of sign of the deponent not furnished.
55	D-WP(C)/49479/2025	AMBIKA PRASAD RAY	2025-12-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-BLAPL/37290/2025	DEVASHIS PANDA	2025-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Petitioner name mentioned in the Application not tally with the signature put in V.nama. Name of the Informant mentioned in para-2 of the Application be deleted.
57	D-ABLAPL/37317/2025	BISWAJIT PASAYAT	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further S.R.
58	D-BLAPL/37318/2025	BEDA PRAKASH PANDA	2025-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Not properly paginated in Annexure- 1 and 2.
59	D-CONTC/50051/2025	MANORANJAN PADHI	2025-12-04	Address of the op. no.3 not correctly furnished in cause title.
60	D-ABLAPL/37194/2025	SANJIT MISHRA	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

61	D-ABLAPL/36775/2025	JAGAJIBAN PRADHAN	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Occupation of the deponent not mentioned in affidavit. v) For further S.R.
62	D-BLAPL/37368/2025	SIBA PRASAD MISHRA	2025-12-04	1. Ann.1 page 8 not legible.
63	D-CRLMC/37049/2025	PRAFULLA KUMAR BISWAL	2025-12-04	1.ABLAPL number not correctly furnished in reference certificate. 2. Name and Address of the petitioners not mentioned in V.nama.
64	D-BLAPL/37387/2025	BIRAJA PRASAD NANDA	2025-12-04	1. Para 9 appearing twice in the Petition.
65	D-WP(C)/49917/2025	PRANAYA KISHORE HARICHANDAN	2025-12-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-8 not neat
66	D-BLAPL/37408/2025	RAJENDRA KUMAR SAHU	2025-12-04	i) Date of rejection order mentioned in Book mark not correct.ii) Page no. 16 44 to ,50, 52, 53,55, 62, 63, 94 and 95 not legible. iii).Subject Code incorrectly Mentioned
67	D-CRLMC/36954/2025	SUSANTA SEKHAR MOHAPATRA	2025-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
68	D-WP(C)/49102/2025	SUSANTA KUMAR NAYAK	2025-12-04	Address of ops.9 to 12 not furnished in cause title.
69	D-WP(C)/49597/2025	JAYDEEP PAL	2025-12-04	1.Legal Associate Assistant Fee Of Rs.10/- to be Paid on V>Nama
70	D-RSA/48126/2025	SOURAV SUMAN BHUYAN	2025-12-04	1.Sl. No of Respondents be correctly stated.2.Presently Address of R-10 and R-24 not furnished.3.Substituted Parties of R-26 be arranged properly in the Memo. of Appeal.
71	D-WA/49782/2025	UMA CHARAN MISHRA	2025-12-04	Hologram of Rs-50/- to be paid in V. nama.
72	D-ABLAPL/37283/2025	RASHMI NARAYAN PATNAIK	2025-12-04	.Subject Code Not Furnished .
73	D-ABLAPL/37284/2025	MANGU NANDY	2025-12-04	1. Photographs of destroyed church captured through mobile has not been attached as stated in Para 2 of the petition.
74	D-BLAPL/37369/2025	SARADA PRASAD DASH	2025-12-04	1. B.A. No. mentioned in Para 3 not correct. 2. Ann.3 not attested.
75	D-BLAPL/37279/2025	AMITAV TRIPATHY	2025-12-04	Wrongly mentioned in para-5 Copy of the Charge sheet annexed in Annexure-2 .
76	D-WP(C)/49933/2025	DEBASIS MOHAPATRA	2025-12-04	Vehicle No. OD-24N-92I7 wrongly mentioned in page no.23 under Annex-2.
77	D-CONTC/50070/2025	SURYAKANTA DASMOHAPATRA	2025-12-04	1.Nomenclature, Husband name and Address of the petitioner not correctly furnished in V.nama. 3. Page nos. 10 17 21 23 25 and 27 not legible.
78	D-BLAPL/37296/2025	TUKUNA KUMAR MISHRA	2025-12-04	1. Fathers name of the petitioner mentioned in the cause title is not tally with Rejection order.

79	D-CRLA/16361/2025	SUJAY SHANKER SINGHDEO	2025-12-04	This may be registered as CRLREV
80	D-BLAPL/37344/2025	SHYAM MANOHAR	2025-12-04	1. In declaration under affidavit, no of paragraph not furnished.
81	D-CRLMC/37040/2025	TUKUNA KUMAR MISHRA	2025-12-04	Signature of the petitioner no.1 in affidavit and V.nama not tally with cause title. 2. After page no.98 one page not paginated.
82	D-BLAPL/37289/2025	AMITAV TRIPATHY	2025-12-04	Not properly paginated of Annexure-2 and 3.
83	D-BLAPL/36042/2025	SISIRA PANIGRAHI	2025-12-04	.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
84	D-BLAPL/37327/2025	MANORANJAN PADHY	2025-12-04	Petitioner name mentioned in the Application not tally with the signature put in V.nama.
85	D-WP(C)/49509/2025	SUKANTA KUMAR NAYAK (2)	2025-12-04	Page no.14 repeated twice.
86	D-ABLAPL/37277/2025	BIRAJA PRASAD TRIPATHY	2025-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of FIR mentioned in CT not correct.
87	D-BLAPL/37407/2025	PRADIPTA BEURA	2025-12-04) Date of rejection order mentioned in last line of para-5 of the petition not correct.
88	D-BLAPL/37410/2025	PRATAP CHANDRA MISHRA	2025-12-04	.Name Of The Filing Advocate Not In Capital Letters In The Petition
89	D-ABLAPL/37415/2025	BIKASH CHANDRA PARIJA	2025-12-04	1. Annexure 1 not marked.
90	D-CRLA/33140/2025	SANJAYA NARAYAN SAHOO	2025-12-04	1. Period of Delay 22 days (I.A.for condonation of delay not filed) 2.Code Wrongly indicated 3.Page Nos.not marked at the top of page in entire brief, 4.Ground para not marked in alphabetically, 5.The name of trial court and case No. not mentioned in I.As., 6.Sentence awarded under sections not fully described in I.A. for stay of fine, 7.Para No.6 marked twice in I.A.for stay of fine, 8.Place of trial court not furnished in being aggrieved para
91	D-CMAPL/49889/2025	ADV.	2025-12-04	C. copy of impugned order not filed. i) Synopsis and date chart not filed.ii) Detail party of ops not furnished. iii)Reference certificate not furnished. iv) Put up for SR after removal of defects.
92	D-CRLMC/37064/2025	ANSHUMAN RAY	2025-12-04	1. Date of order not correctly furnished in para no.1 and Synopsis.
93	D-CONTC/49155/2025	SUBHADUTTA ROUTRAY	2025-12-04	Annex-9 wrongly mentioned in para-9 body of the petition instead of Annex-8 as per Index.2.Name of the Opp.party not mentioned in the V.nama.
94	D-ABLAPL/37280/2025	JNYANANANDA PANDA	2025-12-04	1. Name of PS mentioned in Synopsis not proper.

95	D-BLAPL/36810/2025	BISWARANJAN DALAI	2025-12-04	1.The Lower Court mentioned in Cause Title is J.M.F.C.(V) Bhubaneswar whereas in the Rejection order it has been mentioned as J.M.F.C. Bhubaneswar.
96	D-BLAPL/37295/2025	RAMANI KANTA PATTANAIK	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
97	D-WP(C)/49994/2025	TUSHAR KANTA NAYAK	2025-12-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-WP(C)/49409/2025	BYOMOKESH SAHOO	2025-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-BLAPL/37388/2025	TANMAYA KUMAR MOHANTY	2025-12-04	1. Index is not paginated properly. 2. Annexure 1 and 3 are not attested. 3.The name of the Lower Court mentioned in the petition does not tally with that of rejection order
100	D-WP(C)/49386/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-04	1. Annexure-2 to 5 not attested 2.Annexure-6 not legible
101	D-ABLAPL/37282/2025	MANGU NANDY	2025-12-04	1. Photograph of the destroyed church captured through mobile has not been attached as stated in Para 2 of the Petition.
102	D-BLAPL/37430/2025	DEEPAK KU SAHOO	2025-12-04	1. Page marking not done correctly. After page 8 there is marked as page -10
103	D-BLAPL/37470/2025	RAJIB LOCHAN PATTNAIK	2025-12-04	14-NOT PROPERLY INDEXED.
104	D-BLAPL/37426/2025	DEEPAK KU SAHOO	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
105	D-BLAPL/37444/2025	SARAT KUMAR JENA	2025-12-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in para-2 be deleted.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 04-12-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/9861/2023	CONTC/9861/2023	MR. M.PRATAP	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/9321/2023	CONTC/9321/2023	SATYABRATA MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/9467/2023	CONTC/9467/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.